

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/311/ (IB)/2017  
NAME OF THE PETITIONER(S) : JULIET APPARELS LTD  
NAME OF THE RESPONDENT(S) : SKC RETAIL LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

*Counsel for Petitioner* 

**ORDER**

Counsel for both the parties present. At this stage, representative for IRP (Mr. V. Mahesh) present. She has drawn our attention towards the order that came to be passed on 12.07.2016 against the same Corporate Debtor viz., M/s. SKC Retail Ltd. and submitted that public announcement has already been made. In view of that, the Petitioner is directed to file the claim before the IRP. Accordingly, the petition is disposed of.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

ghk

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)